

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 250/TT/2024

Subject : Petition for approval of transmission tariff for the 2019-24 period for new T&D Elements, namely, 1) Burdwan GIS 2) 220 kV D/C Parulia-Burdwan Transmission Line 3) 2 Nos. 220 kV bay at Parulia Sub-station, and 4) 4th Power Transformer at Durgapur Sub-station in respect of “New Element of Damodar Valley Corporation” in the Eastern Region.

Date of Hearing : **23.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Damodar Valley Corporation (DVC)

Respondents : West Bengal State Electricity Distribution Company Limited (WBSEDCL) and Anr.

Parties Present : Shri Nihal Bhardwaj, Advocate, DVC
Shri Adarsh, Advocate, DVC

Record of Proceedings

At the outset, the Petitioner’s counsel sought an adjournment in the matter and requested to allow time to file the information sought vide RoP dated 18.11.2024.

2. The Commission acceded to the request of the Petitioner’s counsel and adjourned the matter.

3. The Commission directed the Petitioner to file the information called vide RoP dated 18.11.2024 within two weeks with an advance copy to the Respondents and the Respondents to file their respective replies within two weeks with a copy to the Petitioner, who may file its rejoinder, if any, within a week, thereafter.

4. The matter will be listed for the hearing on **20.3.2025**.

By order of the Commission
Sd/-
(T. D. Pant)
Joint Chief (Law)

